

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 275
(CAA)-36(PB)/2019

IN THE MATTER OF:

Sun Impression Pvt. Ltd.

and

Sharthak Vanijya Pvt. Ltd.

Order under Section 230-232.

.... Applicant/petitioner

Order delivered on 20.08.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR

HON'BLE PRESIDENT

SH. S. K. MOHAPATRA

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):- -

ORDER

Due to paucity of time, matter could not be heard. Accordingly, hearing is deferred to 18.09.2019.



(M.M.KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)